NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 213/(MAH)/2017 CA No.

CORAM:

X

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: M/s. Nanavati Electronics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

Dated: 03.05.2017

SIGNATURE

35 Chandratas Madan Gupta

DESIGNATION

Advoort

COMMON ORDER

C.S.P. No. 234/230-232/NCLT/MB/MAH/2017 C.S.P. No. 236/230-232/NCLT/MB/MAH/2017 C.S.P. No. 220/230-232/NCLT/MB/MAH/2017 C.S.P. No.230/230-232/NCLT/MB/MAH/2017 C.S.P. No.231/230-232/NCLT/MB/MAH/2017 C.S.P. No.235/230-232/NCLT/MB/MAH/2017 C.S.P. No.213/230-232/NCLT/MB/MAH/2017 C.S.P. No.215/230-232/NCLT/MB/MAH/2017 C.S.P. No.232/230-232/NCLT/MB/MAH/2017 C.S.P. No.222/230-232/NCLT/MB/MAH/2017 C.S.P. No.211/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative for the Petitioner is present.
- 2. Reports from the concerned offices are awaited. Hence adjourned.
- 3. The matter is adjourned to **16th June**, **2017**.

Sd/-

M.K. Shrawat Member (Judicial)